

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR
AMBIKA BRICKWELL LLP OPERATING IN REAL ESTATE SECTOR HAVING
RESIDENTIAL PROJECT LOCATED AT BHIWANDI IN MAHARASHTRA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Ambika Brickwell LLP LLPIN: AAI -9231
2	Address of the registered office	H No. 2041 2, Gala No. 2, Shevantibai Apt, Wada Road, Shelar, Thane, Bhiwandi, Maharashtra, India, 421302
3	URL of website	-
4	Details of place where majority of fixed assets are located	The tangible fixed assets in the form of Capital work in progress are located at Bhiwandi in Maharashtra.
5	Installed capacity of main products/ services	The corporate debtor has received permission for constructing 5 Residential buildings having 13 wings along with commercial space with total land area admeasuring 47,696 square metres.
6	Quantity and value of main products/ services sold in last financial year	The corporate debtor did not have any operations in the previous financial year.
7	Number of employees/ workmen	3 employees are on the payroll of the corporate debtor
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For further details write an email to irp.ambikabrickwell@aegisipe.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For detailed EOI and eligibility criteria, please write an email to irp.ambikabrickwell@aegisipe.com
10	Last date for receipt of expression of interest	24 September 2025
11	Date of issue of provisional list of prospective resolution applicants	26 September 2025
12	Last date for submission of objections to provisional list	01 October 2025
13	Date of issue of final list of prospective resolution applicants	03 October 2025
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	03 October 2025
15	Last date for submission of resolution plans	03 November 2025
16	Process email id to submit Expression of Interest	irp.ambikabrickwell@aegisipe.com
17	Details of the corporate debtor's registration status as MSME.	Corporate debtor is MSME and registered as Micro enterprise.

* The above timelines are subject to extension of CIRP period by the Hon'ble NCLT.



Avil Menezes

As Resolution Professional of Ambika Brickwell LLP
Authorization for Assignment valid till 31st December 2025
Registration No. IBBI/IPA-001/IP-P00017/2016-17/10041
Reg. Address: 106, 1st Floor, Kanakia Atrium 2,
Cross Road A, Behind Courtyard Marriott,
Chakala, Andheri East, Mumbai - 400093
Email: irp.ambikabrickwell@aegisipe.com, avil@caavil.com

Date: 25-08-2025

Place: Mumbai